

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509

IB-657/ND/2021

IA/5880/2024, IA/88/2025, IA/5514/2024, IA/4133/2024

IN THE MATTER OF:

Manish Aneja & Ors.

.....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 20.02.2025

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Shlok Chandra, Mr. Sankalp Sharma, Advs. in
IA/5880/2024
Mr. Abhishek Anand, Ms. Sugandh Kochhar, Advs. in
IA/5514/2024
For the Respondent : Mr. Ishan Dewan, Mr. V. Siddharth, Ms. Kirti Tehlan,
Mr. Bhupendra Premi, Advs.
For the RP : Mr. Rishabh Jain, Adv.

ORDER

Due to paucity of time, the matter is listed on **27.03.2025**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**